

(a) the names of places where LPG agencies and petrol/diesel outlets have been opened in Rajkot district of Gujarat during the last three years;

(b) the number of LPG connections released in Jamunanagar district during the last three years;

(c) the number of persons on the waiting for LPG connections in Jamunanagar,

Junagarh, Rajkot, Bhavnagar, Amereli, Porbandar, Kutch and Surendranagar; and

(d) when they are likely to be provided with LPG connections?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKAR-ANAND): (a) The information provided by the oil companies is as follows:-

<i>LPG Distributorships</i>	<i>Petrol/Diesel R.O. Dealerships</i>
1. Rajkot	1. Kotada Sanghavi
2. Jasdan	2. Rajkot
	3. Bhalgam
	4. Kuvadava
	5. Kalavad Road
	6. Jetpur
	7. Bhayavadar

(b) 10136.

(c) Releasing LPG connection is a continuous process and therefore it is difficult to give the definite district-wise figures.

(d) Efforts are of to give LPG connections to as many applicants as early as possible.

Expenditure on Litigations by Air India

6351. SHRI SANAT KUMAR MADAL: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether attention of the Government has been drawn to the news items captioned "Pilots' stir tars AI image" appear-

ing in the "Indian Express" Bombay dated May 29, 1991;

(b) if so, the reaction of the Government thereto;

(c) the measures taken by the Government to minimise infructuous expenditure on litigations on staff matters being incurred during the present financial stingency of the Air India; and

(d) whether there exists any machinery for redressal of grievances of both the Officers and staff in the Air India and if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) Yes, Sir.

(b) Government does not agree with the observations in the news item as they are not factually correct. The strike was withdrawn by the IPG without any reservation.

(c) The management of Air India is often compelled to respond to litigation initiated by employees. It is the constant endeavour of the management to keep harmonious relations with the employees and avoid unnecessary litigation.

(d) There is a Grievance Procedure in Air India which provides for redressal of grievances of employees at various levels.

[*Translation*]

Amenities at Stations in Orissa

*6352. SHRI GOVIDA CHANDRA MUNDA: Will the Minister of RAILWAYS be pleased to state:

(a) whether complaints have been received regarding mis-management in providing electricity, water and catering facilities to the passengers at different stations in Orissa;

(b) if so, the reasons therefor; and

(c) the steps proposed to be taken to improve and streamline the facilities provided to the passengers especially on Rourkela and Jaipur-Keonjhar Road Stations?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) and (b). Complaints in respect of failure of electricity supply on platform and inadequate water supply at Balasore were received which have been attended to.

(c) As regard Rourkela and Jaipur-Keonjhar Road stations, electric and water supply arrangements at these stations are considered adequate. Rourkela refreshment centre has been renovated.

Supply of Electricity at Kashtha station

*6353. SHRI UPENDRA NATH VERMA: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any provision of electricity at Kashtha station on Grand Chord Line;

(b) if so, the steps proposed to be taken to provide electricity there; and

(c) if so, when?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) to (c). Kashtha station building is already electrified since September, 1984 through traction supply. However, electrification of station complex by taking power supply from Bihar State Electricity Board is in progress and likely to be completed during 1991-92.

[*English*]

Stoppage of Express Trains at Chandauli Majhwar

6354. SHRI ANAND RATNA MAURYA: Will the Minister of RAILWAYS be pleased to state:

(a) whether stoppage of express trains at Chandauli Majhwar and Tulsi Ashram stations in Varanasi district has been cancelled;

(b) if so, the reasons therefor;

(c) whether the Government propose to provide halt of more express trains there;

(d) if so, the details thereof; and

(e) if not the reasons therefor?